

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No. 125 OF 2023 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU
based on Letter petition about
"Large Scale Encroachments in
Nalgonda District of Telangana State.

.... Applicant(s)

Versus

The District Collector,
Nalgonda District,
Telangana and Ors.

.... Respondent(s)

REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R7)

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Place: Hyderabad.

Date: 02-04-2026.



COUNSEL FOR RESPONDENT No.7
T. SAI KRISHNAN

REPORT DATED 01.04.2026 OF TELANGANA POLLUTION CONTRL BOARD (R7) IN OA No. 125 OF 2023 SUO MOTU BASED ON LETTER PETITON ABOUT "LARGE SCALE ENCROACHMENTS OF WATER BODIES IN NALGONDA, SURYAPET DISTRICTS OF TELANGANA STATE".

It is kindly submitted that the Hon'ble NGT (SZ) registered an application SUO MOTU based on the letter petition which alleges encroachment in the Peddacheruvu in Kodad and Nakirekal local body where the tank bund is being encroached upon.

It is further submitted that the "Eenadu" daily news paper item with caption "mana daaka vasthe munugude" dated: 01.08.2023 attached to the petition has mention of mainly 4 Nos of water bodies viz., Peddacheruvu (Kodad Cheruvu) water body at Kodad (V&M), Suryapet District, Nakirekal Cheruvu (Nakirekal Mini Tank Bund), Nakirekal (V&M), Nalgonda District, Rainonikunta water body, Devarakonda (V&M), Nalgonda District and Thulchammakunta water body, Konda Bheemanapally (V), Devarakonda (M), Nalgonda District.

It is to submit that, earlier the respondent board filed a report before Hon'ble NGT vide report dated 17.11.2023 and submitted that, as seen from the analysis reports of the water sample, the Peddacheruvu (Kodad Cheruvu) water body at Kodad (V&M), Suryapet District, Rainonikunta water body, Devarakonda (V&M), Nalgonda District and Thulchammakunta water body, Konda bheemanapally (V), Devarakonda (M), Nalgonda District are falling under CPCB water quality criteria of Class 'D'- Propagation of Wild life and Fisheries. The Nakirekal Cheruvu (Nakirekal Mini Tank Bund), Nakirekal (V&M), Nalgonda District is falling under CPCB water quality criteria of Class 'C'-Drinking water source after conventional treatment & disinfection. Also submitted that the petition is regarding encroachment of the Water Bodies.

The Hon'ble NGT vide order dated 28.11.2025 directed the respondent board to follow up with the concerned departments to improve the water quality, conventional treatment and disinfection of the water bodies.

In this regard, it is to submit that, the respondent board has addressed letters to the Municipal Commissioners of Kodad municipality in Suryapet District, Nakirekal &

Devarakonda municipalities in Nalgonda District and informed that, domestic waste water is joining into water bodies without proper treatment i.e., Sewage Treatment Plants (STPs). This is causing contamination of the water quality. Also addressed letters to the District Irrigation Officers, Nalgonda & Suryapet Districts and informed regarding encroachments. The respondent board has requested the concerned authorities to take necessary action on the issue. Copy of the letter addressed to Municipal Commissioners and District Irrigation Officers with a copy to the concerned District Collectors on 04.02.2026 are enclosed as **Annexure – I**.

Again, Respondent Board collected water samples on 10.02.2026 to ascertain water quality, as seen from the analysis reports of the water sample, the Peddacheruvu (Kodad Cheruvu) water body at Kodad (V&M), Suryapet District, Rainonikunta water body, Devarakonda (V&M), Nalgonda District, Thulchammakunta water body, Konda bheemanapally (V), Devarakonda (M), Nalgonda District and Nakirekal Cheruvu (Nakirekal Mini Tank Bund), Nakirekal (V&M), Nalgonda District are falling under CPCB water quality criteria of Class 'D'-Propagation of Wild life and Fisheries. Copies of Analysis reports are enclosed as **Annexure – II**.

It is kindly submitted that the petition is regarding encroachment of the Water Bodies and the respondent board has addressed letters to concerned authorities and requested to take necessary action on the issue. The Board will be adhere to any directions issued by the Hon'ble NGT.

Place: Nalgonda.

Date: 01-04-2026


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
TG Pollution Control Board
Regional Office-Nalgonda.



TELANGANA POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA

H.No. 8-15, 1st Floor, Sri Lakshmi Complex, Sri Vinayaka Nagar,
Near IT Tower, Hyderabad Road, Nalgonda-508001, Ph:08682-248005

Notice No. 72001/PCB/RO-NLG/2026 - 1353,

Date: 04.02.2026

Sub: TGPCB, RO – NLG – OA No. 125 of 2023:SUO MOTU based on letter petition filed before Hon'ble NGT on "large scale encroachments of water bodies in Nalgonda district of Telangana state - For taking necessary action – Reg.

Ref:

1. "Eenadu" daily news paper item with caption "mana daaka vasthe munugude" dated: 01.08.2023.
2. OA No. 125 of 2023 filed before Hon'ble NGT.
3. Board officials inspected the water bodies and collected samples on 08.11.2023.
4. Hon'ble NGT vide order dt. 28.11.2025.
5. Telephonic instructions received from the District Collectors, Nalgonda District & Yadadri Bhuvanagiri District on 04.02.2026.

It is to bring to your notice that, the Hon'ble NGT (SZ) registered an application OA No. 125 of 2023:SUO MOTU based on the letter petition which alleges encroachment in the Peddacheruvu in Kodad and Nakrekal local body where the tank bund is being encroached upon.

It is further informed that the "Eenadu" daily news paper item with caption "mana daaka vasthe munugude" dated: 01.08.2023 attached to the petition has mention of mainly 4 Nos of water bodies viz., Peddacheruvu (Kodad Cheruvu) water body at Kodad (V&M), Suryapet District, Nakirekal Cheruvu (Nakirekal Mini Tank Bund), Nakirekal (V&M), Nalgonda District, Rainonikunta water body, Devarakonda (V&M), Nalgonda District and Thulchammakunta water body, Konda Bheemanapally (V), Devarakonda (M), Nalgonda District.

In this regard, the Board officials have inspected the above mentioned water bodies on 08.11.2023 and observed the following:

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i. The Latitude and Longitude of the water bodies are as below:

S.No.	Name and location of the water body	Latitude and Longitude
a)	Peddacheruvu (Kodad Cheruvu) water body at Kodad (V&M), Suryapet District	N- 17.012181, E- 79.969031
b)	Nakirekal Cheruvu (Nakirekal Mini Tank Bund), Nakirekal (V&M), Nalgonda District	N- 17.164617, E- 79.420538
c)	Rainonikunta water body, Devarakonda (V&M), Nalgonda District	N- 16.695096, E- 78.916549
d)	Thulchammakunta water body, Konda Bheemanapally (V), Devarakonda (M), Nalgonda District	N- 16.692928, E- 78.906334

- ii. No industries are located in the surroundings / upstream of the above water bodies.
- iii. The Respondent Board officials have collected samples from the above water bodies on 08.11.2023 and the quality of the water bodies are as submitted below:

S.No.	Name and location of the water body	Class of water body as per CPCB Water Quality Criteria
a)	Peddacheruvu (Kodad Cheruvu) water body at Kodad (V&M), Suryapet District.	Class - 'D'
b)	Nakirekal Cheruvu (Nakirekal Mini Tank Bund), Nakirekal (V&M), Nalgonda District.	Class - 'C'
c)	Rainonikunta water body, Devarakonda (V&M), Nalgonda District.	Class - 'D'
d)	Thulchammakunta water body, Konda Bheemanapally (V), Devarakonda (M), Nalgonda District.	Class - 'D'

Note:
Class-'C':-Drinking water source after conventional treatment & disinfection.
Class-'D':- Propagation of Wild life and Fisheries.

Copy of the analysis reports are herewith enclosed as **Annexure**.


It is to further inform that, No industries are located in the surroundings / upstream of the above water bodies. However, domestic waste water is joining into water bodies without proper treatment i.e., Sewage Treatment Plants (STPs). This is causing

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contamination of the water quality. It is to further inform that, encroachments of water bodies are not fall under the purview of Telangana Pollution Control Board.

It is to inform that, the Hon'ble NGT vide order dt. 28.11.2025 has directed the respondent board to take necessary action on the above issue.

In view of the above, It is hereby directed to take necessary action on the above issue immediately. Your reply if any shall reach this office within (15) days for taking further necessary action in the matter.


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
Telangana Pollution Control Board,
Regional Office, Nalgonda.

To,
The Municipal Commissioner,
Devarakonda Municipality,
Nalgonda District.

To,
The Municipal Commissioner,
Nakirekal Municipality,
Nalgonda District.

To,
The Municipal Commissioner,
Kodad Municipality,
Suryapet District.

To,
The District Irrigation Officer/
Chief Executive Engineer,
Nalgonda District.

To,
The District Irrigation Officer/
Chief Executive Engineer,
Suryapet District.

Copy submitted to the Collector & District Magistrate, Suryapet District for kind information and necessary action.

Copy submitted to the Collector & District Magistrate, Nalgonda District for kind information and necessary action.



ANALYSIS REPORT

Sample Nos. 2026 – 02127 to 02128

- 1) Sample Description : Surface water samples collected in the jurisdiction of RO, Nalgonda in connection with Hon'ble NGT.
- 2) Sample Source :
- 2026 – 02127 : Surface water sample collected from Thulchammakunta, Konda Bheemanapally (V), Devarkonda (M), Nalgonda District. (@ location GPS Coordinates: N- 16.692928, E- 78.906334).
- 2026 – 02128 : Surface water sample collected from Rainonikunta, Devarakonda (V&M), Nalgonda District. (@ location GPS Coordinates: N-16.695096, E- 78.916549).
- 3) Sample Collected on : 10/02/2026
- 4) Sample Received on : 10/02/2026
- 5) Report issued on : 16/02/2026
- 6) Sample Collected by : EE, RO-Nalgonda

S. No.	Parameter	Units	Method No*	Results	
				02127	02128
1	pH		4500-H ⁺ -B	7.66	7.86
2	E. Conductivity	µmhos/cm	2510-B	1251	1060
3	Total Suspended Solids (TSS)	mg/L	2540-D	12	10
4	Total Dissolved Solids (TDS)	mg/L	2540-C	763	648
5	Chemical Oxygen Demand (COD)	mg/L	5220-B	53	45
6	Biological Oxygen Demand (BOD)	mg/L	5210-B	3.9	3.4
7	Dissolved Oxygen (DO)	mg/L	4500-O C	6.5	6.7
8	Total Alkalinity as CaCO ₃	mg/L	2320-B	240	236
9	Total Hardness as CaCO ₃	mg/L	2340-C	356	320
10	Calcium as Ca ²⁺	mg/L	3500-Ca B	78	72
11	Magnesium as Mg ²⁺	mg/L	3500-Mg B	39	34
12	Chlorides as Cl ⁻	mg/L	4500-Cl B	162	136
13	Sulphates as SO ₄ ⁻²	mg/L	4500-SO ₄ ⁻²	43	48
14	Nitrates as NO ₃ ⁻	mg/L	4500-B-NO ₃ ⁻	38	28
15	Sodium as Na ⁺	mg/L	3500-Na B	60	57
16	Potassium as K ⁺	mg/L	3500-K B	4	6
17	Boron	mg/L	4500- B & C	BDL	BDL
18	Percent Sodium (%Na)	%(meq/L)	-	27.1	27.34
19	Sodium Absorption Ratio (SAR)	Meq/L	-	1.43	1.38
20	Total Coliform	MPN/100 ml	9221- B & D	62	60
21	Fecal Coliform	MPN/100 ml	9221-C	NIL	NIL
Class of water body as per CPCB Water Quality Criteria				D	D

Remarks: - Class 'D' – Propagation of Wild life and Fisheries.

*Standard Methods for the examination of water & waste water APHA – 23rd edition.

Note:

- 1) Results are related to samples as received.
2) All Values are expressed in mg/L except pH.

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

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TELANGANA POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM

5-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2026 – 02125 to 02126

- 1) Sample Description : Surface water samples collected in the jurisdiction of RO, Nalgonda in connection with Hon'ble NGT.
- 2) Sample Source :
- 2026 – 02125 : Surface water sample collected from Nakirekal Cheruvu (Nakirekal Mini Tank Bund), Nakirekal (V&M), Nalgonda District. (@ location GPS Coordinates: N- 17.164617, E-79.420538).
- 2026 – 02126 : Surface water sample collected from Kodad Cheruvu Kodad(V&M), Suryapet District. (@ location GPS Coordinates: N-17.012181, E-79.969031).
- 3) Sample Collected on : 10/02/2026
- 4) Sample Received on : 10/02/2026
- 5) Report issued on : 16/02/2026
- 6) Sample Collected by : AEE, RO-Nalgonda

S. No.	Parameter	Units	Method No*	Results	
				02125	02126
1	pH		4500-H ⁺ -B	7.80	7.71
2	E. Conductivity	µmhos/cm	2510-B	1321	1077
3	Total Suspended Solids (TSS)	mg/L	2540-D	13	10
4	Total Dissolved Solids (TDS)	mg/L	2540-C	766	652
5	Chemical Oxygen Demand (COD)	mg/L	5220-B	32	40
6	Biological Oxygen Demand (BOD)	mg/L	5210-B	3.3	4.1
7	Dissolved Oxygen (DO)	mg/L	4500-O C	6.8	6.2
8	Total Alkalinity as CaCO ₃	mg/L	2320-B	276	228
9	Total Hardness as CaCO ₃	mg/L	2340-C	372	320
10	Calcium as Ca ²⁺	mg/L	3500-Ca B	83	69
11	Magnesium as Mg ²⁺	mg/L	3500-Mg B	40	36
12	Chlorides as Cl ⁻	mg/L	4500-Cl B	180	140
13	Sulphates as SO ₄ ⁻²	mg/L	4500-SO ₄ ⁻²	47	43
14	Nitrates as NO ₃ ⁻	mg/L	4500-B-NO ₃ ⁻	22	36
15	Sodium as Na ⁺	mg/L	3500-Na B	68	54
16	Potassium as K ⁺	mg/L	3500-K B	6	5
17	Boron	mg/L	4500- B & C	BDL	BDL
18	Percent Sodium (%Na)	%(meq/L)	-	27.91	26.30
19	Sodium Absorption Ratio (SAR)	Meq/L	-	1.53	1.31
20	Total Coliform	MPN/100 ml	9221- B & D	48	58
21	Fecal Coliform	MPN/100 ml	9221-C	NIL	NIL
Class of water body as per CPCB Water Quality Criteria				D	D

Remarks: - Class 'D' – Propagation of Wild life and Fisheries.

*Standard Methods for the examination of water & waste water APHA – 23rd edition.

Note:

- 1) Results are related to samples as received.
2) All Values are expressed in mg/L except pH.

SENIOR ENVIRONMENTAL SCIENTIST (FAC)

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Item No.04:

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No.125 of 2023(SZ)

IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU**
based on letter Petition about "**Large
Scale Encroachments in Nalgonda
District of Telangana State**".

And

The District Collector,
Nalgonda District,
Telangana and Ors.



...Respondent(s)

Date of hearing: 28.11.2025.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER

For Applicant(s): Suo Motu.

For Respondent(s): Mr. Mohamed Aathic represented
Mrs. H. Yasmeeen Ali for R1 to R6.
Mr. B. Rajaprabhakar represented
Mr. T. Sai Krishnan for R7.

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ORDER

1. The Chief Engineer (Irrigation), Suryapet, who is the 6th Respondent, has filed a report dated 23.09.2025. As per the report, the Peddacheruvu in question is spread across the villages of Kodad, Ananthagiri and Khanapuram; with a total extent of 727.1650 acres and an FTL of 354.25 feet. However, the report does not furnish the survey numbers over which the said extent of 727 acres is spread.

2. The report further states that, even as per the Tahsildar's report of the year 2010, 53 constructions were identified as illegal, having been raised without permission on Shikam land. Till date, the said 53 structures continue to exist, which is stated to have been verified on the ground and tallied. A recent survey conducted from 31.11.2024 to 06.12.2024 also reveals that an additional 8 new structures have been constructed illegally. Admittedly, the above illegal structures were allowed to be raised in the Shikam area.

3. It is pertinent to note that the Shikam area is intended only for farmers to carry out agricultural activities when the tank does not reach the Full Tank Level (FTL). The report is silent on whether any submersible patta has been issued to the farmers who are making use of the Shikam land.

4. The report further proceeds to mention the status of the assigned land and inam land. However, in the absence of survey numbers, it is difficult to correlate the same. The entire

report appears to be based on data available as of the year 2010, after which it seems that the Revenue Department has not taken any steps to restore the encroached lands.

5. The report is also silent regarding the action taken between 2010 and the present date. It is only on 12.09.2025 that the Irrigation Department made a request to the Revenue Divisional Officer, Kodad, to initiate action under the Telangana Land Encroachment Act, 1905, and the Water, Land and Trees Act (WALTA) to evict the identified encroachers.

6. The Revenue Department as well as the Irrigation Department are directed to take immediate action to remove the encroachments and restore Peddacheruvu to its original extent. The Chief Engineer, Irrigation Department, and the District Collectors of Yadadri Bhuvanagiri, Suryapet, and Nalgonda, are directed to file their individual reports, detailing the action taken by the Revenue Department in evicting the identified encroachers and outlining an action plan for protecting the water body hereafter.

7. The Telangana Pollution Control Board, though it filed a report in the year 2023, has not followed up with the Revenue Department to improve the water quality, which continues to remain in Class 'D'. Therefore, the TGPCB is directed to file a report on the conventional treatment and disinfection of the water body. Additionally, the TGPCB shall state the action taken against the encroachers with regard to the solid and liquid waste generated by them.

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8. Post the matter on 06.02.2026.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Prashant Gargava, EM

O.A. No.125/2023(SZ)
28th November, 2025. AD



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Item No.17:-

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No.125 of 2023 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU
based on letter Petition about "Large Scale
Encroachments in Nalgonda District of
Telangana State".

The District Collector,
Nalgonda District,
Telangana and Ors.



...Respondent(s)

Date of hearing: 06.02.2026.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. PRASHANT GARGAVA, EXPERT MEMBER

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. H.Yasmeen Ali for R1 to R6.
Mr. Sai Krishnan for R7.

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ORDER

1. The earlier order dated 28.11.2025 passed by this Tribunal is yet to be complied with.
2. Post the matter on 08.04.2026.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Prashant Gargava, EM

O.A. No.125/2023 (SZ)
06th February, 2026. AK.

